

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF FEBRUARY 2017**

Sl. No.	Nature	Opening balance as on 01.02.2017	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to NCLT, Mumbai Bench	Disposal	Total Disposal	Total Pendency as on 28.02.2017
<b>MAIN CIVIL CASES</b>											
1	WP	1118		9		9			43	43	1084
2	WA	328	22		1	23			29	29	322
3	WPC	4470	245	11		256	6		193	199	4527
4	WPL	990	19	1		20			33	33	977
5	WPS	10104	485	5	2	492			546	546	10050
6	WPT	418	18	1		19			11	11	426
7	WPCR	527	29	2		31			21	21	537
8	WPPIL	121	18	2		20			6	6	135
9	WP 227	1382	78			78	1		85	86	1374
10	WPHC	6	3			3			1	1	8
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>19464</b>	<b>917</b>	<b>31</b>	<b>3</b>	<b>951</b>	<b>7</b>	<b>0</b>	<b>968</b>	<b>975</b>	<b>19440</b>
1	FA	2409	35	5		40			26	26	2423
2	FAM	514	26	4		30			10	10	534
3	SA	5346	57	10		67			26	26	5387
4	MA	420	13	4	1	18			19	19	419
5	MAC	5856	143	8		151			158	158	5849
6	CR	123	21	1		22			11	11	134
7	MCC	197	80	3		83			103	103	177
8	COMP APPEAL	4				0				0	4
9	COMP PET	70				0		17	2	19	51
10	EP	8				0				0	8
11	TPC	26	7			7			7	7	26
12	CONC	1				0				0	1
13	CONT	345	60	2		62			78	78	329
14	CONTS	0				0				0	0
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	0				0				0	0
18	ARBA	149	8	1		9			7	7	151
19	TAXC	115	7	1		8			2	2	121
20	REVP	57	11			11			14	14	54
21	CIVIL SUIT	0				0				0	0
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>15647</b>	<b>468</b>	<b>39</b>	<b>1</b>	<b>508</b>	<b>0</b>	<b>17</b>	<b>463</b>	<b>480</b>	<b>15675</b>
	<b>TOTAL (A+B)</b>	<b>35111</b>	<b>1385</b>	<b>70</b>	<b>4</b>	<b>1459</b>	<b>7</b>	<b>17</b>	<b>1431</b>	<b>1455</b>	<b>35115</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRREF	1				0				0	1
2	CRA	12671	178		2	180			109	109	12742
3	CRR	4138	121	2	1	124			110	110	4152
4	MCRC	590	691			691	1		619	620	661
5	MCRCA u/s 438 CrPC	301	78			78			50	50	329
6	CONTR	6				0				0	6
7	CRMP	1717	134	6		140			143	143	1714
8	TPCR	11	2	1		3			2	2	12
9	ACQA	1285	27			27			5	5	1307
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>20720</b>	<b>1231</b>	<b>9</b>	<b>3</b>	<b>1243</b>	<b>1</b>	<b>0</b>	<b>1038</b>	<b>1039</b>	<b>20924</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>55831</b>	<b>2616</b>	<b>79</b>	<b>7</b>	<b>2702</b>	<b>8</b>	<b>17</b>	<b>2469</b>	<b>2494</b>	<b>56039</b>

**NOTE: 1.** Total number of 07 cases in institution & total number of 08 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.

**2.** It is submitted that total 23 Comp. cases transfer to National Company Law Tribunal (NCLT), Mumbai Bench as per order approved by Hon'ble The Chief Justice and Hon'ble Judges. It is also submitted that 5 cases already included in the month of Jan 2017 and 17 cases include in this month i.e. Feb. 2017.

  
 2.3.17  
**Ramashankar Prasad**  
**Registrar (Judicial)**